

1	2	3	4	5	6
12.	Madhya Pradesh	598.28	897.40	291.39860	601.86
13.	Maharashtra	806.85	1220.38	467.37257	795.60
14.	Manipur	70.71	108.35	39.73950	74.79
15.	Mehgalaya	47.15	72.22	26.09331	46.75
16.	Mizoram	47.15	72.22	22.48032	47.74
17.	Nagaland	38.60	54.17	3.72732	31.82
18.	Orissa	141.99	214.78	70.92211	144.00
19.	Punjab	63.73	79.92	Nil	53.73
20.	Rajaasthan	243.81	368.79	68.90170	247.24
21.	Sikkim	15.01	14.48	Nil	5.50
22.	Tamil Nadu	579.53	876.59	339.97198	587.75
23.	Tripura	58.93	90.27	31.04640	60.47
24.	Uttar Pradesh	780.42	1180.42	345.50885	791.56
25.	West Bengal	321.98	486.99	174.15306	326.48
26.	A & N Islands	34.06	22.35	33.10	75.78
27.	Chandigarh	48.42	55.88	—	—
28.	Dadra & Nagar Haveli	—	5.59	7.00	13.78
29.	Daman & Diu	34.05	11.18	16.00	34.44
30.	Delhi	29.70	164.61	—	—
31.	Pondicherry	5.86	25.39	16.80	31.00
<b>Total</b>		<b>6240.97</b>	<b>9350.00</b>	<b>3018.90</b>	<b>6170.00</b>

**Cost of DDA Flats in Motia Khan Area**

3444. SHRI D.S. AHIRE :  
SHRI MANIKRAO HODLYA GAVIT :

Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether attention of the Government has been drawn to the news item captioned "DDA's bolt from blue for 84 allottees in Motia Khan area" appeared in the Hindustan Times, dated 15.5.98;

(b) if so, the details and facts reported therein; and

(c) the reaction of the Government thereto ?

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI) : (a) Yes, Sir.

(b) and (c) The grievances highlighted by the allottees of Motia Khan are broadly of these categories, namely :

i) Pricing of the flats;

ii) Delay in construction; and

iii) Non-functioning of lifts.

It has been reported by DDA that allottees of these flats have approached Delhi High Court regarding pricing of the flats and the matter is sub-justice. The construction of the flats was delayed on account of jhuggi cluster at site and due to difficult sub-soil condition. Two blocks (8 storeyed) comprising of 84 SFS flats have been completed since 31.8.96 and all services provided. As regards non-functioning of lifts, it has been reported by DDA that the requisite clearance for operation of two lifts in one block has been obtained and the same for remaining two lifts in another block is awaited from GNCTD. Clearance from Delhi Fire Services is likely to be available by August, 1998.

**Inauguration of Railway Projects**

3445. SHRI S. MALLIKARJUNIAH : Will the Minister of RAILWAYS be pleased to state :

(a) whether any Shilanyas/inauguration functions held for the railway projects which were not included in the current Budget; and